ITEM NO.503 COURT NO.1 SECTION XIV-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s).2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

W.P.(C) No. 887/2021 (X) (WITH IA No. 97201/2021 - STAY APPLICATION)

Date: 10-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MR. JUSTICE KRISHNA MURARI HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Rahul Mehra, Sr. Adv.

Mr. Shadan Farasat, AOR

Mr. Amit Bhandari, Adv.

Mr. Shourya Dasgupta, Adv.

Ms. Hrishika Jain, Adv.

Mr. Nidhiram Sharma, Adv.

Mr. Aman Sharma, Adv.

Mr. Siddhartha Seem, Adv.

Ms. Ashima Chauhan, Adv.

Mr. Aman Naqvi, Adv.

Ms. Mreganka Kukreja, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Rahul Mehra, Sr. Adv.

Mr. Shadan Farasat, Adv.

Mr. Prateek Chadha, Adv.

Mr. Chirag M. Shroff, AOR

Mr. Nidhiram, Adv.

Mr. Sidharth Seem, Adv.

Ms. Ashima, Adv.

Mr. Shourya Dasgupta, Adv.

Hrishika Jain, Adv.

Mr. Aman Naqvi, Adv.

Mreganka Kukreja, Adv.

Vrishank Singhania, Adv.

Sreekar Achuri, Adv.

Mr. Shailendra P. Singh, Adv.

For Respondent(s)

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Mr. Rajesh Kumar Singh, Adv.

Mr. Padmesh Mishra, Adv.

Mr. Arkaj Kumar, Adv.

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Mr. Shivam Shukla, Adv.

Mr. Nakul Rai, Adv.

Ms. Ashina Gupta, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Harish Salve, Sr. Adv.

Mr. Gagan Gupta, AOR

Mr. K. R. Sasiprabhu, AOR

UPON hearing the counsel the Court made the following O R D E R

- Dr Abhishek Manu Singhvi, senior counsel appearing on behalf of NCT of Delhi, started his arguments and was on his legs when the Court rose for the day.
- 2 List the matters tomorrow (11 January 2023) for further hearing as part-heard matter.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (BEENA JOLLY)
COURT MASTER